

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION **ROC.NO.44/2025 JUDGES'S LIBRARY.**

Quotations in sealed covers are invited from the local agencies for purchase of **1) Old Newspapers 2) Magazines 3) Damaged Law Journals and 4) Waste papers.**

The intending bidders may submit quotations in sealed covers to the undersigned super scribing **"Quotation for purchase of old Newspapers etc.,"** during office hours i.e., from 10.30 a.m. to 5.00 p.m. on or before **09.12.2025** at 2nd Floor of High Court Building, Nelapadu, Amaravati- 522 239, either in person or through post, conspicuously noting the details of the bidders including mobile number on the cover. The quotations received after the said time and date will not be considered. The bids would be opened after due instructions of the Hon'ble Judges dealing with Library and the successful bidder would be intimated.

The intending bidder(s) may verify the old Newspapers etc., which are found in the Judges' Library, Ground Floor, Annexe Building, High Court of Andhra Pradesh, Nelapadu, Amaravati, on any working day between 10.30 a.m. to 5.00 p.m. before submitting the quotation.

The successful bidder has to bring its/his/her own electronic weighing machine, weight the stock in the presence of the Deputy Registrar I/c. Judges' Library; pay the amount and lift the stock immediately.

The High Court reserves the right to accept or reject any or all the quotations and or cancel without assigning any reason(s).

Amaravati,
DT: 25.11.2025


REGISTRAR (ADMINISTRATION)